

**GOVERNMENT OF INDIA  
OVERSEAS INDIAN AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2444  
ANSWERED ON:22.07.2009  
WELFARE SCHEMES FOR INDIA BOUND NRIS  
Thomas Shri P. T.

**Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:**

- (a) whether a large number of Non-Resident Indians/Overseas Indians are returning back to the country;
- (b) if so, the details thereof, State-wise and the reasons therefor;
- (c) whether the Government has any proposal to introduce some welfare schemes for the India-bound Non-Resident Indians (NRIs)/Overseas Indians;
- (d) if so, the details thereof; and
- (e) the time by which such schemes are likely to be implemented?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a) to (e) Ninety percent Indian emigration is to the Gulf Countries. Indian workers return after the period of the employment contract.

Indian Missions in Gulf Countries have informed that there is no report of large scale return of Indians even in the context of the global economic slowdown. The report from United Arab Emirates (UAE) indicates that, though the exact figure is not available, about 50,000 to 1,50,000 emigrants have returned because of delay in execution of projects. They have come on leave without pay expecting to return when the economic situation improves.

So far as countries like United States of America, Canada, United Kingdom, Japan, Australia and other Western and European countries are concerned, as informed by the Indian Missions, there is no report of large scale return of Indians.

No such schemes are existing at present.